

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

228. IA/1182/2023 IA/2595/2022 IA/2838/2022  
IA/1242/2023 IA/2698/2023 C.P. (IB)/4309(MB)2018

**IN THE MATTER OF**

Grv Steels Private Limited

... Petitioner

Vs

Nirmangold Alloy Private Limited

... Respondent

U/s 9 of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 07.11.2023**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant:

For the Respondent:

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**ORDER**

Due to paucity of time, the matter could not be taken up. List on **08.12.2023**.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/z/